Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oren Hydrocarbons Private Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 01-04-2025; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digitof registration number: 10909

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	2048775343	6	2048775343				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	312	175173648	264	67015783		108157866		Annexure 5
6	Operational creditors (Employees)	31	80732760	31	59879275		20853485		Annexure 6
7	Operational creditors (Government Dues)	9	4875526823	7	240506734		4635020089		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	146	1445508954	144	853732425		591776529		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		504	8625717528	452	3269909560	0	5355807969		